

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT OF March 03, 2008
TO THE SHAREHOLDERS OF
KLG CAPITAL SERVICES LIMITED (“KCSL”/ “TARGET COMPANY”)**

(Registered Office: 204, Deep Market, 32, Wazirpur Community Centre, Ring Road. Delhi – 110052)

This Corrigendum (“Corrigendum”) is being issued by Network Stock Broking Limited (hereinafter referred to as “the Manager to the Offer” or “NSBL”), for and on behalf of Awaita Properties Private Limited (hereinafter referred to as “the Acquirer” or “APPL”).

This Corrigendum is in continuation of, and should be read in conjunction with the original Public Announcement (“PA”) published on 03rd March, 2008 & Corrigendum to Public Announcement published on 06th May, 2008. Terms used but not defined in this announcement shall have the meaning assigned to them in the “PA”.

Shareholders are requested to note the following amendments with respect to the “Corrigendum to Public Announcement published on 6th May, 2008”.

Activities	Original Schedule	Revised Schedule
Public Announcement Date	Monday, March 3, 2008	Monday, March 3, 2008
Specified Date	Friday, March 28, 2008	Friday, March 28, 2008
Last date for competitive bid	Friday, April 18, 2008	Friday, April 18, 2008
Last Date by which Letter of Offer will be dispatched to the Shareholders of KCSL	Monday, April 07, 2008	Saturday May 03, 2008
Date of Opening of the Offer	Friday, April 25, 2008	Thursday May 08, 2008
Last date for revising the Offer Price / Offer size	Friday, May 09, 2008	Friday May 16, 2008
Last date of withdrawal of tendered application by the Shareholders of KCSL	Tuesday, May 13, 2008	Thursday May 22, 2008
Date of Closing of the Offer	Friday, May 16, 2008	Tuesday May 27, 2008
Date of communicating acceptance/ rejection and payment of consideration for accepted Shares and / or return of Share/ Share Certificate for applications rejected	Friday, May 30, 2008	Wednesday June 11, 2008

Other than above, all other terms and conditions stated in Public Announcement & Corrigendum to PA. remain the same.

The Acquirer, Awaita Properties Private Limited having its registered office: 8 J, North Stand, Vinno Mankand Gate, Wankhede Stadium, Churchgate, Mumbai – 400 020, and its Directors, accept full responsibility for the information contained in this announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof. This Announcement would be available on SEBI’s website (www.sebi.gov.in).

Issued by Manager to the Offer on behalf of the Acquirer and PACs

Network Stock Broking Limited, 143, Mittal Court, ‘B’ Wing, 14th Floor, 224, Nariman Point, Mumbai – 400 021. Tel. No.: + 91 22 66158818 Fax No.: +91 22 2283 6306, Contact Person: Mr. Anil Mehta, Email: anilmehta@nsbl.co.in , SEBI Registration No.: INM000011013.

Place: Mumbai

Date: May 08, 2008